

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.10.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7045 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Sachin Prasad Mannadiar & Anr. Vs. Anurag Jain Liquidator, Aberdeen Foods Private Limited	Aditi Tuteja
2.	I.A. No. 7048 of 2026 in Comp. App. (AT) No. ____ of 2026	Mittal Portfolios Private Limited Vs. Camac Commercial Company Limited & Anr.	Samridhi
3.	I.A. No. 7071 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Aarti Tubes Pvt. Ltd. Vs. Mahender Kumar Khandelwal, Resolution Professional of Bhushan Power and Steel Limited and Ors.	Anupinder Singh Jassal
4.	I.A. No. 7072 of 2026 in Comp. App. (AT) No. ____ of 2026	Rishi Prasad Agarwal & Ors. Vs. Druk Fuels Limited & Ors.	Shiv Ratan Kakrania
5.	I.A. No. 7135 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 770 of 2026	Jayshree Agnihotri & Ors. Vs. Hasti Mal Kachhara Resolution Professional Pushp Ratna Realty Pvt. Ltd. & Ors.	Chiranjeev Saboo
6.	I.A. No. 7147 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 750 of 2026	Jayshree Agnihotri & Ors. Vs. Nirmal Kumar Jain & Ors.	Chiranjeev Saboo

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